

COMMITTEE ON ABSENCE OF MEMBERS FROM
THE SITTINGS OF THE HOUSE

SECOND REPORT

(SECOND LOK SABHA)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Second Report.

2. The Committee held their sitting on the 27th August, 1957. The Committee considered twelve applications for leave of absence. The recommendations with respect to each application are given below:

3. Shri Balasaheb Salunke: The Member has requested for leave of absence for the entire period of the Second Session as he is suffering from Asthama. The total period of his absence during the current session would amount to 61 days. The Committee recommend that leave may be granted to the Member for 59 days in the first instance.

4. Shri Lachman Singh: The Member has applied for leave of absence from the 1st August, 1957 till the end of the current session as he has gone to participate in the 1857 centenary celebrations in the Andamans. The total period of his absence would amount to 44 days. The Committee recommend that leave may be granted to the Member for this period.

5. Shri Uma Charan Patnaik: The Member has requested for leave of absence from the 15th July till the 6th August, 1957 as he was ill. He attended the House on the 12th August, 1957. The total period of his absence amounts to 26 days. The Committee recommend that leave may be granted to the Member for this period.

6. Shri S.C. Choudhury: The Member has requested for leave of absence from the 15th July to the first week of August, 1957 as he and his family were ill. The Member attended the House on the 13th August, 1957. The total period of his absence amounts to 41 days. The Committee recommend that leave may be granted to the Member for this period.

7. Shri Joginder Sen-Mandi: The Member has requested for leave of absence from the 15th July to the 22nd August, 1957, as he was convalescing from an attack of typhoid fever. The Member attended the House for the first time on the 24th August, 1957 when he made an affirmation and took his seat in the House. The total period of his absence amounts to 40 days. The Committee recommend that leave for this period may be granted to the Member.

8. Shrimati Sucheta Kripalani: The Member has requested for leave of absence from the 4th August, to the 22nd August, 1957 as she was to go to Bangkok to attend a U.N. Seminar. The Member attended the House on the 26th August, 1957. The total period of her absence amounts to 20 days. The Committee recommend that leave for this period may be granted to the Member.

9. Shri S.C. Balakrishnan: The Member has requested for leave of absence for the period 15th July to the 4th August, 1957 as his brother-in-law was seriously ill. The total period of his absence amounts to 20 days. The Committee recommend that leave may be granted to the Member for this period.

P.T.O.

10. Shri Chapla Kanta Bhattacharyya: The Member has requested for leave of absence from the 15th July to the 3rd August, 1957 as he was busy with the elections of the Calcutta University where he is a member of the Senate and the Syndicate. The total period of his absence amounts to 20 days. The Committee recommend that leave may be granted to the Member for this period.
11. Thakor Shri Fatehsinhji Ghodasar: The Member has requested for leave of absence for 30 days from the 15th July to the 13th August, 1957 as he and his family were ill. The Committee recommend that leave may be granted to the Member for this period.
12. Shri Chowkhamoon Gohain: The Member has requested for leave of absence for 25 days from the 15th July to the 8th August, 1957 as he and his family were ill. The Committee recommend that leave for this period may be granted to the Member.
13. Shri Bishancharand Seth: The Member has requested for leave of absence for 41 days from the 15th July to the 24th August, 1957 as he was busy in connection with the hearing of an election petition against him. The Member was present in the House on the 23rd August, 1957. The total period of his absence amounts to 39 days. The Committee recommend that leave may be granted to the Member for this period.
14. Shri T.R. Neswi: The Member has requested for leave for 17 days from the 21st August to the 6th September, 1957 as he is touring the U.S.A. under the Farm Leaders' Study Project. The Member was granted leave from the 10th May to the 20th August, 1957 (59 days) in the first instance as recommended by the Committee in their First Report. The Committee recommend that leave may be granted to the Member for this period.

Dated the 29th August, 1957.

MULCHAND DUBE,
C H A I R M A N

'Kailash'
29.8.57